## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **01.08.2025** (FRIDAY)
CHENNAI BENCH **(HYBRID MODE)** 

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

### For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for
				Respondents
1.	Comp App (AT) (CH)	Anurada Chemicals	Mr. Y Suryanarayana	
	(Ins) No. 349/2025	Vs		
	For Additional Docs	Synaptics Labs Pvt Ltd		
	IA No. 1043/2025			
2.	Comp App (AT) (CH)	SREI Equipment	Mr. Anant Merathia	
	(Ins) No. 352/2025	Finance Ltd		
		Vs		
		Vijay Engineering		
		Equipment India (P) Ltd		

#### **Defective Cases**

S.No	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for
				Respondents
3.	Comp App (AT) (CH)	GVK Energy Limited	Mr. Sidharth Govind	
	(Ins) No. 350/2025	Vs		
	For Exemption	IDBI Bank Limited		
	IA No. 1044 &			
	1045/2025			
	For Stay			
	IA No. 1046/2025			
	(With defects)			
4.	Comp App (AT) (CH)	Govt of Tamil Nadu	Mr. B Vijay	
	(Ins) No. 351/2025	Commercial Taxes and		
	For Stay	Registration Dept		
	IA No. 1047/2025	Rep by State Tax		
	For Exemption	Officer		
	IA No. 1048/2025	Vs		
	For Condone Delay	S. Rajendran		
	IA No. 1049/2025	Liquidator of Shree		
	(With defects)	Ganesh EPC Pvt Ltd		

#### For Orders

S.No	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
5.	IA No. 873/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 298/2025 For Stay IA No. 870/2025 For Additional Docs IA No. 871/2025	Venkata Sujatha Penmetsa Rep by Vijay K Penmetsa Vs Bank Of Baroda& 2 Ors	Mr. Pawan Jhabakh	
	For Exemption IA No. 872/2025	WITH		

6.	IA No. 874/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 299/2025 For Exemption IA No. 875/2025 For Stay IA No. 876/2025 For Additional Docs IA No. 877/2025	Vijay K Penmetsa (Personal Guarantor) Vs Bank of Baroda (Financial Creditor) & 2 Ors	Mr. Pawan Jhabakh	
7.	Comp App (AT) (CH) (Ins) No. 300/2025 For Stay IA No. 878/2025 For Exemption IA No. 879/2025	Sriram Raju Nadimpalli Rep by Vijay K Penmetsa Vs Bank Of Baroda& 2 Ors WITH	Mr. Pawan Jhabakh	Mr. VVSN Raju R1
8.	IA No. 935/2025 (To implead) in TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) For Direction IA No. 934/2025	Vijay Kumar Penmetsa, Erstwhile Director of the Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors. WITH	Mr. Ch Venkat Raman	Mr. Y Suryanarayana R1
9.	Comp App (AT) (CH) (Ins) No. 30/2022 For Stay IA No. 59/2022 For Exemption IA No. 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Ch Venkat Raman R1

# For Direction (Requests for adjournments will not be entertained for the matters listed under this caption)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors.	Mr. HK Chaturvedi	Mr. CS Chauhan R1
11.	Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors WITH	Mr. HK Chaturvedi	Mr. CS Chauhan R1

12.	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Limited Vs IDBI Bank Ltd & Anr. WITH	Mr. HK Chaturvedi	Shivakumar and Suresh- R1
13.	Comp App (AT) (CH) (Ins) No. 95/2025 For Stay IA No. 266/2025 For Exemption IA No. 267 & 268/2025	Kamma Srinivasa Rao Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy- Thanjavur Expressways Ltd Vs Raghu Babu Gunturu, RP, Trichy Thanjavur Expressways Ltd & Anr	Mr. HK Chaturvedi	Mrs. Sandhya Tadla, PCS- R1

## For Direction

S.No	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 Additional docs. IA No. 269/2023 For Directions IA No. 403/2024 For Urgent Hearing IA No. 516/2025	Park Energy Pvt Ltd Vs State Bank of India & Anr	Mr. Dhananjaya Sud	Mr. Pranava CharanR1 Mr. Ramakant Rai- R2

# For Admission (After Notice)

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
15.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Quantum Build Tech Ltd & 8 Ors	Mr. K Rajendran	Mr. R Arumugam-R1 Mr. Y Suryanarayana R3, R6-R8
16.	Comp App (AT) (CH) No. 89/2024 For Additional Docs IA No. 1307/2024	S Radhakrishnan & Anr. Vs Hyderabad Pollution Controls Ltd. & 12 Ors.	Dr. SV Rama Krishna	Mr. K Rajendran R1-R4, R8-R10 Mr. Vinay Babu Gade, PCS- R5-R7
17.	Comp App (AT) (CH) No. 36/2025	Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors	Mr. K Rajendran	Dr. SV Rama Krishna R2 R3
18.	Comp App (AT) (CH) (Ins) No. 234/2024 For Stay IA No. 621/2024	Axis Bank Ltd. Vs Karvy Forde Search Pvt Ltd	Mr. Shabbeer Ahmad	Ms. Kopal Sharraf

19.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt Ltd Vs Mphasis Ltd & 2 Ors	Mr. Amir Bavani	Mr. PS Suman- R1
20.	Comp App (AT) (CH) (Ins) No. 366/2024	Zyna Medtech Pvt Ltd Vs Andhra Pradesh Medtech Zone Ltd	Mr. Pawan Jhabakh	Mr. Syed Afridi
21.	Comp App (AT) (CH) (Ins) No. 371/2024 For Additional docs IA No. 1227/2024	Bank of Baroda Stressed Assets Management Branch Vs Ramamoorthi Srinivasan, RP of Personal Guarantor C. Shivakumar Reddy & Anr. WITH	Mr. B Dhanaraj	Mr. S Vivekananda R2
22.	Comp App (AT) (CH) (Ins) No. 372/2024 For Exemption IA No. 1018/2024 For Additional docs IA No. 1223/2024	Bank of Baroda Stressed Assets Management Branch Vs C. Shivakumar Reddy & Anr	Mr. B Dhanaraj	Mr. S Vivekananda R2
23.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh- R1
24.	Comp App (AT) (CH) (Ins) No. 308/2025 For Stay IA No. 911/2025 For Exemption IA No. 912/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr. WITH	Mr. PVL Bhanu Prakash	Mr, VVSN Raju R1
25.	Comp App (AT) (CH) (Ins) No. 310/2025 For Stay IA No. 916/2025 For Exemption IA No. 918/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Retail Holdings Pvt Ltd & Anr.	Mr. PVL Bhanu Prakash	Mr, VVSN Raju R1 Mr. Pradeep Joy R2

# For Hearing

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for
				Respondents
26.	TA (AT) No. 21/2021	Santhosh Ramalingam	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta R1
	(Comp App (AT) (Ins)	& 12 Ors		Mr. Amit Agrawal R2
	No. 860/2019	Vs		
	For Stay	Amit Chandrakant		
	IA No. 2625/2019	Shah, RP of BCIL Zed		
	For Exemption	Ria Properties & 2 Ors.		
	IA No. 2627/2019)	WITH		
27.	TA (AT) No. 170-	BCIL Yelahanka	Mr. Athiban Vijay	Mr. Sanjay Gupta- R1
	171/2021	Projects LLP through		Mr. Arun Karthik
	(Comp App (AT) (Ins)	its authorised Rep		Mohan-R2, R4
	No. 1094-1140/2019)	Rachna Rego		Mr. P Raj Kumar
		Vs		Jhabakh-R5
		Amit Chandrakant		
		Shah, RP of BCIL Red		
		Earth Developers India		
		Pvt Ltd & 4 Ors		

28.	TA (AT) No. 85/2021 (Comp App (AT) No. 173/2019 For Stay IA No. 2070/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
29.	TA (AT) No. 86/2021 (Comp App (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
30.	TA (AT) No. 44/2022 (Comp App (AT) No. 324/2019)	Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors	Mr. CV Shailendran Mr. Jerin Asher Sojan	Mr. Akash Singh- R1
31.	TA (AT) No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Pvt. Ltd. Vs Edelweiss Rural & Corporate Services Ltd	Mr. Pranay Sohini	Mr. VV Sivakumar
32.	TA (AT) No. 267/2021 (Comp App (AT) No. 41/2020)	M. Gopal Vs Ganga Reddy & 2 Ors	Mr. MVV Ramana	
33.	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt Ltd Vs AKCT Chidambaram Cotton Pvt Ltd	Mr. Abhishek Jenasenan	Mr. T Shanmugam
34.	Comp App (AT) (CH) (Ins) No. 211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekaran & Anr. Vs Ashwani Kumar Gupta, Erstwhile RP of Infodrive Software Ltd. & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore R1 Mr. Avdhesh Bairwa R2
35.	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No. 895/2022	V-Con Integrated Solution Pvt Ltd Vs CA Uthukuli Venkata Rao Sujatha, Erstwhile RP of Shaan Technologies Pvt Ltd & 4 Ors	Ms. Kritika Nagpal	Mr.S Sathiyanarayanan R1
36.	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India, Perambalur Vs Jayasree M Liquidator of Vasan Construction Company Pvt Ltd & Anr. WITH	Mr.R Umasuthan	Mr. B Dhanaraj-R1
37.	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank, Perambalur Vs Jayasree M Liquidator of Vasan Construction Company Pvt Ltd & Anr	Mr.R Umasuthan	Mr. B Dhanaraj-R1

38.	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan, Liquidator of Goodwin Packpet Pvt Ltd Vs Murali Narayanan & 5 Ors	Mr. PV Vinod	
39.	Comp App (AT) (CH) (Ins) No. 150/2023 For Stay IA No. 494/2023 For Exemption IA No. 495/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt Ltd Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana- R2
40.	Comp App (AT) (CH) (Ins) No. 443/2023	Nagarjuna Steel Pvt Ltd Vs Preca Solutions India Pvt Ltd	Mr. Raja Shekar Rao Salvaji	Mr. Rohan Rajasekaran
41.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024 To Adv. Hg. IA No. 633/2025	Dhatri Real Estate and Developers & Anr. Vs K Sivalingam, RP of NCS Sugars Ltd & 4 Ors	Mr. Bendi Ravi Teja	Mr. Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5
42.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt Ltd Vs S. Rajendran, Former RP, PRC International Hotels Pvt Ltd	Mr. AK Vijay Maghesh	Ms. Elamathi MS

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions% 20for% 20joining% 20Video% 20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: <a href="mailto:vcnclatchennai5@gmail.com">vcnclatchennai5@gmail.com</a>

By order of Hon'ble Member (Judicial)

Chennai Bench

#### Copy to:

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